

(c) the time by which the scheme is to materialise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : (a) to (c). A statement is laid on the Table of the House.

Statement

(a) The financial implications of the proposal to set up a public sector unit for the manufacture of scooters have not yet been worked out. A Committee of Technical Experts has been set up by Government to advise them on a suitable design, production programme and the economic and technical feasibility of taking up the manufacture of scooters in the public sector. The Committee has also been requested to indicate the order of investment required (in Rupees and foreign exchange) for the establishment of a scooter manufacturing unit in the public sector.

(b) The decision to set up a scooter manufacturing unit in the public sector has been taken by Government after consultation with the Ministries/Departments concerned.

(c) It is not possible to indicate at this stage the time limit by which the scheme will materialise.

Scooter Factory in Public Sector

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*41. SHRI ESWARA REDDY :
SHRI VASUDEVAN NAIR :
SHRI PREM CHAND VERMA :
SHRI DHIRESHWAR KALITA :
SHRI S. M. KRISHNA :
SHRI SHRI CHAND GOYAL :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have a proposal to set up a scooter factory in the public sector ; and

(b) if so, the details thereof and the estimated cost of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : (a) Yes, Sir.

(b) The details including the estimated cost of the project are being worked out by a Committee of Technical Experts appointed by the Government for the purpose.

SHRI S. C. SAMANTA : I would like to know the amount of foreign exchange...

SHRI PASHABHAI PATEL : I do not know where I have to sit.

MR. SPEAKER : He should always be ready for surprises now.

SHRI S. C. SAMANTA : I would like to know the amount of foreign exchange that will be required for the enterprises to be run by Government themselves.

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : It is our effort to see to what extent we can reduce the foreign components so far as manufacture of scooters is concerned. But from the applications available with us and which were filed by the private sector, about Rs. 75 lakhs would be required as foreign exchange for the purposes of manufacturing the scooter, and we shall try to reduce it where we can do so with less than the amount mentioned by the private sector.

SHRI S. C. SAMANTA : I would also like to know why the licences at present are limited to the private sector. May I know why there is no competition amongst the manufactures ?

SHRI F. A. AHMED : We have also adopted the policy that in case a private enterprise wants to manufacture scooters without any assistance of foreign collaboration or foreign exchange, they will be permitted to do so, and applications for that purpose have been invited.

श्री हुकम खन्व कछवाय : आज हमारे देश में स्कूटरो की बहुत अधिक माँग है। क्या

सरकार ने इस बात का अनुमान लगाया है कि इस समय हमारे देश में स्कूटरों की कितनी माँग है और उसको पूरा करने के लिए वह क्या कदम उठाने जा रही है ? मंत्री महोदय ने कहा है कि यदि कोई व्यक्ति बाहर की मदद के बिना स्कूटर का कारखाना लगाना चाहे, तो हम उसको लाइसेंस देने के लिए तैयार हैं। मैं यह जानना चाहता हूँ कि ऐसे कितने लोगों ने कारखाना लगाने के लिए प्रार्थनापत्र दिये हैं, उनमें से कितनों को लाइसेंस दिये गये हैं और क्या उन्होंने काम प्रारम्भ किया है या नहीं। वे लोग जल्दी से जल्दी काम शुरू करें, ताकि स्कूटरों की माँग की पूर्ति हो, इसके लिए सरकार क्या पग उठाने जा रही है ?

श्री फ़ख़रुद्दीन अली अहमद : जहाँ तक स्कूटर्ज और थ्री-व्हीलर्ज का सम्बन्ध है, उनके मुताल्लिक अलग-अलग फ़िगर्ज इस वक्त मेरे पास नहीं हैं। लेकिन अन्दाज़ा है कि 1973-74 तक हमको दो लाख स्कूटर्ज, मापेड्ज और मोटर साइकल्ज वगैरह की ज़रूरत होगी। इसके मुताबिक प्राइवशन बढ़ाने के लिए हम पब्लिक सेक्टर में भी कारखाना लगाना चाहत है और अगर प्राइवेट एन्टरप्राइज बिना किसी फ़ारेन कोर्पोरेशन के और बिना फ़ारेन एक्सचेंज खर्च किये स्कूटर्ज का मैन्यू-फ़ैक्चर करे, तो हम उसको इजाजत देंगे।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं दिया गया है। मैंने पूछा है कि कितने लोगों ने बिना बाहर की मदद के स्कूटर बनाने के बारे में प्रार्थनापत्र दिये और उनमें से कितनों को लाइसेंस दिये गये।

MR. SPEAKER : That is a separate question ; it cannot arise out of this question.

SHRI LILADHAR KOTOKI : When is the report of the expert committee on a scooter plant in the public sector expected and what would be the price of the scooter which will be made available to consumers ?

SHRI F. A. AHMED : We have asked that committee to finalise their report as

early as possible ; they will submit their report as early as possible.

SHRI R. K. BIRLA : The hon. Minister has just now said that it will cost about Rs. 75 lakhs in foreign exchange to put up a unit to manufacture 50,000 scooters in the public sector. He himself said that there are applications from private parties. Why is a scooter unit proposed in the public sector which will consume a foreign exchange of Rs. 75 lakhs when private parties are in a position to put up factories for the same without any foreign exchange whatsoever ?

SHRI F. A. AHMED : I did not say that ; I said that on the basis of certain applications with us from the private sector, an amount of about Rs. 75 lakhs foreign exchange would be required. It will be our effort to see to what extent we can considerably reduce this amount when we are thinking of setting up a factory in the public sector.

MR. SPEAKER : When names of more than one member are clubbed together in a question, other members need not try to catch my eye; in the order of their names, the members who have tabled the question will ask questions and afterwards other members may try to catch my eye.

AN HON. MEMBER : But you called a member whose name is not there.

MR. SPEAKER : It was a mistake.

SHRI K. LAKKAPPA : My name is in the list clubbed with others. But I am not being called.

श्री रामावतार शर्मा : मंत्री महोदय ने 24 अक्टूबर, 1969 को की गई घोषणा में सरकारी क्षेत्र में स्कूटर निर्माण के लिए एक कारखाना स्थापित करने की बात कही थी। क्या वह कारखाना फ़ारेन कोर्पोरेशन से लगाया जायेगा ? हमारे यहाँ उम समय वेस्पा और नेम्बरेटा जो दो प्रकार के स्कूटर चल रहे हैं, उनकी तुलना में सरकारी क्षेत्र में बनाया जाने वाला स्कूटर कैसा रहेगा और उसकी कीमत क्या होगी ?

श्री फलरुद्दीन अली अहमद : इस सिलसिले में जो एक्सपर्ट कमेटी मुकर्रर की गई है, वह बतायेगी कि इसमें कितनी इन्वेस्टमेंट होगी और स्कूटर की कीमत कितनी होगी। जब उसकी रिपोर्ट हमारे पास आयेगी, तभी हम इस बारे में इन्फॉर्मेशन दे सकेंगे।

श्री लखन लाल कपूर : मंत्री महोदय ने अभी बताया है कि पब्लिक सेक्टर में स्कूटर का निर्माण करने में फारेन एक्सचेंज की जरूरत पड़ेगी। इस समय हमारी डिफेंस फैक्ट्रियों में उनकी क्षमता के मुताबिक प्राइवेट नहीं हो रहा है। इसके अतिरिक्त कई प्राइवेट सेक्टर की फैक्ट्रियों में भी क्षमता तो है, लेकिन उनके पास काम नहीं है। मैं यह जानना चाहता हूँ कि क्या पब्लिक सेक्टर और प्राइवेट सेक्टर की इन फैक्ट्रियों में स्कूटर के पार्ट्स बनाकर फारेन एक्सचेंज को बचाया जा सकता है या नहीं और क्या इस प्रकार स्कूटर की कास्ट में 25 परसेंट कमी की जा सकती है या नहीं।

श्री फलरुद्दीन अली अहमद : एक्सपर्ट कमेटी का एक आबजेक्ट यह है कि स्कूटर के काम्पोनेन्ट्स कहाँ तक हमारे मुल्क में ही—पब्लिक सेक्टर में या प्राइवेट सेक्टर में—बनाए जा सकते हैं। जो चीजें हमको यहाँ मिल सकती हैं, हम उन्हें बाहर से लाने और उन पर फारेन एक्सचेंज खर्च करने की कोशिश नहीं करेंगे। जब हमारे यहाँ पचास-साठ हजार स्कूटर बनने लग जायेंगे, तो हमें उम्मीद है कि स्कूटर की कीमत कम हो जायेगी और कन्स्यूमर को कम दाम पर स्कूटर मिल सकेगा।

SHRI K. LAKKAPPA : The manufacture of scooters in the public sector has been under consideration of this Government since 1960. From time to time the Government had announced that the demand is more than 250,000 as against the production of 20,000. The Government of India failed in its efforts to start a public sector unit because of obstruction from the Finance Ministry headed then by a Syndicate Member.

MR. SPEAKER : No introductions.

SHRI K. LAKKAPPA : Was there obstruction by the Finance Ministry at any time? Is it because of that there has been this delay? It is now proclaimed by this Government that it has a new colour and a new policy. Is the Government going to adhere to a time-bound programme by fixing a time limit within which to manufacture scooters in the public sector? Will they also within that time take a decision on the application from Mysore State which is pending with them? I want a specific answer.

SHRI F. A. AHMED : The hon. Member says that the demand for scooter is about two lakhs, including the three wheelers and that production is less than 25,000. Actually the production of three wheelers till September this year is 73,000, it is not 25,000 as mentioned by the hon. Member. The increased demand is likely to be two lakhs by 1973-74 and that why action is being taken in order to increase production under a project for the manufacture of about 50,000 scooters in the public sector. For that purpose arrangements are being made... (Interruptions.)

श्री हुकम चंद कछवाय : अध्यक्ष महोदय, मेरा व्यवस्था का सवाल है। क्या कोई मेम्बर ऊपर जाकर महिलाओं के साथ बैठ सकता है?

अध्यक्ष महोदय : आप क्यों परेशान होते हैं?

SHRI K. LAKKAPPA : There is an application from Mysore which has been pending for a long time. My question was: Was the Finance Ministry obstructing it? That was my specific question.

MR. SPEAKER : If you ask a question about Mysore, you must give separate notice.

SHRI K. LAKKAPPA : In this answer it has been said from time to time the Government of India is not in a position to take a decision in this regard and that a number of applications were pending in respect of the manufacture of scooters in the public sector. My point is, the Finance Ministry is obstructing from time to time. That

point has not been answered. That is relevant in the present context.

MR. SPEAKER : You are a lawyer yourself.

SHRI K. LAKKAPPA : I seek your protection.

SHRI S. K. TAPURIAH : The scooter is a speedy mode of transport for the middle income group, but the urgency of its production has received a very callous and casual approach of the Government. In view of the Minister's reply to various supplementaries that there is a long waiting list and that other modes are being explored by the Government as in respect of the public sector or giving new licences which really are in a very exploratory nature where it might take a long time before a new unit comes into production, may I know whether the Government would consider increasing the production capacity of the existing factories so that the scooters can be made available to the people at a very early date or without there being any need for waiting ?

SHRI F. A. AHMED : We have already asked for applications and if any existing unit wants to apply for increased production, its application will also be considered on merits, on the strict condition that we are allowing the private sector to manufacture scooters which will not require any foreign exchange for machinery or for any foreign collaboration.

MR. SPEAKER : Shri Shalwale.

श्री श्रीचंद्र गोयल : अध्यक्ष महोदय, 41 का जवाब आप पहले दिलवा चुके हैं, उस पर जिन मेम्बरों के नाम हैं उनको प्रश्न पूछने का अवसर तो दीजिए ।

SHRI DHIRESWAR KALITA : The questions have been clubbed together. Question 41 had been clubbed.

MR. SPEAKER : It will come later on. If they want, they can reply.

SHRI S. M. BANERJEE : Question 41 has been replied.

MR. SPEAKER : I have called Shri Shalwale. I am very sorry I cannot allow it now.

SHRI RAM GOPAL SHALWALE : Question No. 34 is here.

MR. SPEAKER : I kept on looking for you there, in your seat. I am sorry, I never knew you have come to that side.

SHRI DHIRESWAR KALITA : Question 41 has been replied to by the Minister, and you should allow us to put supplementaries.

MR. SPEAKER : I will call it again; when it comes you can ask it. Now, Shri Shalwale's question No. 34.

पौड़ी गढ़वाल में भूतपूर्व केन्द्रीय स्वास्थ्य मंत्री का मद्यनिषेध के लिए अनशन

*34. श्री रामगोपाल शालवाले : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भूतपूर्व केन्द्रीय स्वास्थ्य मंत्री श्रीमती मुशीला नेयर ने गढ़वाल में मद्यनिषेध की मांग पर जोर देने के लिए पिछले दिनों गढ़वाल में भूख हड़ताल की थी ;

(ख) यदि हां, तो क्या राज्य सरकार या केन्द्रीय सरकार ने श्रीमती नेयर का अनशन समाप्त कराने के लिए उनको कोई आशवासन दिया था ;

(ग) यदि हां, तो उन आशवासनों का ब्यौरा क्या है ;

(घ) क्या केन्द्रीय सरकार का विचार राज्य सरकार को इस आशय के अनुरोध देने का है कि गढ़वाल जिला में गांधी शताब्दी वर्ष में मद्य निषेध विधि पूर्णतः लागू की जाये, क्योंकि समीपवर्ती जिला कुमाऊं में पूर्ण मद्य निषेध है ; और

(ङ) यदि हां, तो कब और यदि नहीं, तो इसके क्या कारण हैं ?